

## **THE SCHEDULE**

*(See Section 3)*

### **Rajasthan Laws Repealed**

#### **I.- RAJASTHAN STATE**

1. The Jaipur Requisitioning of Land (Continuance of Powers) Act (Amendment) Ordinance, 1949.
2. The Rajasthan (Protection of Tenants) (Amendment) Ordinance, 1949.
3. The Udaipur City Municipal Act (Amendment) Ordinance, 1949.
4. The Rajasthan (Protection of Tenants) (Second Amendment) Ordinance, 1949.
5. The Udaipur City Municipal Act (Second Amendment) Ordinance, 1949.
6. The Jodhpur Municipal Act (Amendment) Ordinance, 1949.
7. The Rajasthan Public Security (Amendment) Ordinance, 1950.
8. The Jaipur State Grants Land Tenures Act (Amendment) Ordinance, 1950.
9. The Rajasthan Ordinances (Amendment) Act, 1950.
10. The Jaipur District Boards (Amendment) Act, 1950.
11. The Udaipur City Municipal (Amendment) Act, 1950.
12. The Bikaner Municipal (Amendment) Act, 1950.
13. The University of Rajputana (Amendment) Act, 1950.
14. The University of Rajputana (Second Amendment) Act, 1950.
15. The Rajasthan Drugs Control Ordinance (Amendment) Act. 1950.
16. The Jodhpur Municipal (Amendment) Act, 1951.
17. The Jaipur Entertainments Tax (Amendment) Act, 1951.
18. The Bharatpur Compulsory Redemption of Agricultural Land (Amendment) Act, 1951.
19. The Rajasthan Excise (Amendment) Act, 1951
20. The Rajasthan Civil Courts Ordinance (Amendment) Act, 1951.
21. The Udaipur City Municipal (Amendment) Act, 1951.

#### **II. FORMER RAJASTHAN STATE**

22. The United State of Rajasthan Protection of Tenants Ordinance, 1948.
23. The United State of Rajasthan Employment of Special Forces Ordinance, 1948.
24. The United State of Rajasthan Extension of Laws Ordinance, 1948.
25. The United State of Rajasthan (Covenanting States Acts) Amendment Ordinance, 1948.

26. The United State of Rajasthan Criminal Law Amendment Ordinance, 1948.
27. The United State of Rajasthan Goondas Ordinance, 1948.
28. The United State of Rajasthan Khetaid Kumbhars Nata Circular (Mewar) Repealing Ordinance, 1948.
29. The United State of Rajasthan Special Tribunals Ordinance, 1948.
30. The United State of Rajasthan Validation of Certain Orders (Bhim District) Ordinance, 1948.
31. The United State of Rajasthan Repeal of Hali and Muzdoor Laws and Circulars Ordinance, 1948.
32. The United State of Rajasthan Udaipur City Municipal Act (Amendment) Ordinance, 1948.
33. The United State of Rajasthan Jagirdars (Abolition of Powers) Amendment Ordinance, 1949.
34. The United State of Rajasthan Vegetable Oil Products Prohibition of Import and Manufacture (Amendment) Ordinance, 1949.
35. The United State of Rajasthan Jagirdars (Abolition of Powers) Second Amendment Ordinance, 1949.

### **III. FORMER MATSYA STATE**

36. The Matsya Premises (Requisition land Eviction) Ordinance, 1948.
37. The University of Rajputana (Amendment) Ordinance, 1948.
38. The Matsya Essential Services (Maintenance) Amendment Ordinance, 1948.

### **IV. FORMER ALWAR STATE**

39. The Alwar State Official Secrets Act, 1919.
40. The Alwar State Village and Small Towns Patrol Act, 1935.
41. The Restriction of Habitual Offenders (Alwar) Act, 1935.
42. The Alwar State Registration of Public Associations Act, 1939.
43. The Essential Services Maintenance Ordinance, 1941.
44. The Emergency Measures Ordinance, 1942.
45. The Penalties (Enhancement) Ordinance. 1942.
46. The Collective Fines Ordinance, 1942.
47. The Motor Vehicles Drivers Ordinance, 1942.
48. The Special Criminal Courts Ordinance, 1942.
49. The Alwar State Goondas Act, 1946.
50. The Alwar State Emergency Provisions (Continuance) Act, 1946.

51. The Alwar State Requisitioned Land (Continuance of Powers) Act, 1946.
52. The Alwar State Disturbed Areas Act, 1947.
53. The Alwar State Supervision of Un-protected Properties Ordinance, 1947.

#### **V. FORMER BANSWARA STATE**

54. The Child and Unequal Marriage Act, 1938.
55. The Dapa Restriction Act, 1940.

#### **VI. FORMER BHARATPUR STATE**

56. The Bharatpur State Public Societies Act, 1941.
57. The Bharatpur State Social Reforms Act, 1926.

#### **VII. FORMER BIKANER STATE**

58. The Bikaner Hindu Marriage Act, 1928.
59. The Bikaner Municipal (Amendment) Act, 1928.
60. The Bikaner State Prevention of Adulteration (Amendment) Act, 1939.
61. The Bikaner Municipal (Amendment) Act, 1940.

#### **VIII. FORMER BUNDI STATE**

62. The Bundi Criminal Law Amendment Act. 1936.
63. The Penalties (Enhancement) Ordinance, 1942.
64. The Motor Vehicles (Drivers) Ordinance, 1942.
65. The Collective Fines Ordinance, 1942.
66. The Indian Standard Time (Interpretation of Reference) Ordinance. 1943.
67. The Special Criminal Courts (Repeal) Ordinance, 1943.
68. The Cotton Cloth and Yarn (Contracts) Ordinance, 1944.
69. The Requisitioned Land (Continuance of Powers) Ordinance, 1946.
70. The Emergency Provisions (Continuance) Ordinance, 1946.
71. The Repealing Ordinance, 1946.

#### **IX. FORMER DHOLPUR STATE**

72. The Dholpur Goondas Act, 1942.

#### **X. FORMER DUNGARPUR STATE**

73. The Dungarpur Dapa Rules, 1939.
74. The Dungarpur Rasta Chaukidar Act, 1921.

## **XI. FORMER JAIPUR STATE**

75. The Jaipur Laws Act, 1923.
76. The Jaipur Prevention of Molestation Act, 1939.
77. The Jaipur Official Secrets Act, 1940.
78. The Civic Guards Ordinance, 1940.
79. The Penalties Enhancement Ordinance, 1942.
80. The Collective Fines Ordinance, 1942.
81. The Special Criminal Courts (Repeal) Ordinance, 1943.
82. The Jaipur Quillas Act, 1943.
83. The Cotton Cloth and Yarn (Contracts) Act, 1944.
84. The Repealing Ordinance, 1946.
85. The Jaipur Requisitioning of Land (Continuance of Powers) Act, 1947.
86. The Jaipur Emergency Provisions (Continuance) Act, 1947.
87. The Repealing Act, 1947.
88. The Jaipur Tenancy (Amendment) Act, 1947.
89. The Jaipur Requisitioning of Land (Continuance of Powers) Amendment Act, 1948.
90. The Jaipur Revenue Laws (Amendment) Act, 1948.
91. The University of Rajputana (Amendment) Act, 1948.
92. The Jaipur Requisitioning of Land (Continuance of Powers) Second Amendment Act. 1948.
93. The City of Jaipur Municipal (Amendment) Act 1948.
94. The Jaipur State Grants Land Tenures (Amendment) Act, 1948.
95. The Jaipur Entertainments Tax (Amendment) Act, 1948.
96. The Jaipur Special Measures Ordinance, 1948

## **XII. FORMER JAISALMER STATE**

97. The Emergency Provisions Continuance Ordinance, 1946.
98. The Jaisalmer Imports and Exports Control Act, 1948.

## **XIII. FORMER JHALAWAR STATE**

99. The Jhalawar Goonda Act, 1932.

## **XIV. FORMER JODHPUR STATE**

100. The Marwar Patta (Amendment) Act, 1946.
101. The Marwar Escheat of Property (Amendment) Act, 1947.

102. The Marwar Law of Pre-emption (Amendment) Act, 1947.
103. The Repealing Ordinance, 1947.
104. The Marwar Factories (Licensing) Act, 1947.
105. The Marwar Enactments Validating Act, 1948.
106. The Marwar Famine (Suspension of Proceedings in Courts) Act, 1948.
107. The Marwar Jagirdars Judicial Powers Abolition Act, 1948.
108. The Marwar Requisition of Land Act, 1948.
109. The University of Rajputana (Marwar Amendment) Act, 1948.
110. The Marwar Adaptation of Laws Act, 1949.
111. The Marwar District Municipal Boards (Constitution) Act, 1949.
112. The Marwar Finance (Repeal) Act, 1949.
113. The Marwar Goondas Act, 1949.

#### **XV. FORMER KARALI STATE**

114. The Karali State Social Reforms (Samajik Sudhar) Act, 1946.
115. The Karali Maintenance of Public Order Act, 1947.

#### **XVI. FORMER KISHANGARH STATE**

116. The Kishangarh Requisitioning Act. 1947.

#### **XVII. FORMER KOTAH STATE**

Nil.

#### **XVIII. FORMER MEWAR STATE**

117. The Agriculturists Relief (Amendment) Act, 1942.
118. The Administration of Pending Estates (Amendment) Act, 1942.
119. The Mewar hoarding and Profiteering Prevention Act, 1944.
120. The Mewar Hoardings and Profiteering Prevention (Amendment) Act, 1944.
121. The Mewar prevention of Adulteration (Amendment) Act, 1944.
122. The Proceedings of Special Commission Validating Act, 1944.
123. The Mewar Compulsory Deposits (Amendment) Act, 1945.
124. The Mewar Process Fees Act, 1945.
125. The Mewar Registration of Births and Deaths (Amendment) Act, 1945.
126. The Mewar Maintenance of Public Order Act, 1947.
127. The Mewar Requisitioning Act, 1947.

128. The Udaipur City Municipal (Amendment) Act, 1947.

129. The Mewar Revenue Code (Amendment) Act, 1948.

130. The Mewar Criminal Law Amendment Act, 1948.

**XIX. FORMER PARTABGARH STATE**

Nil.

**XX. FORMER SHAHPURA STATE**

Nil.

**XXI. FORMER SIROHI STATE**

131. The Sirohi Public Societies Act, 1939.

**XXII. FORMER TONK STATE**

Nil.

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